

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

Date: 10th December, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER
CENTRAL ZONE BENCH, BHOPAL

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Original Application No. 10/2015 (M.A No. 27/2015, (M.A. No. 744/2015 & M.A. No. 1094/2015)	Indian Council for Enviro-legal Action Vs National Ganga River Basin Authority & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. A.K. Prasad, Adv. for R -1 Mr. Rahul Verma, Adv. for R – 2 Ms. Alpana Poddar, Adv. for R – 3 Mr. Gaurav Dhingra, Adv. for R – 4 Ms.Panchajanya Batra Singh, Adv. for R-5 Mr. Mukesh Verma, Adv. for R – 6 Mr. Antima Bazaz, Adv. for R-9 Mr. S. L. Gundli for CPCB Mr. A. R. Takkar, Adv. for MoEF & CC Mr. B. V. Niren, Adv. Mr. Sunil Prakash Sharma, Adv. for Nagar Nigam, Haridwar Mr. A. R. Takkar, Adv.for Hero Motor Corp. Mr. I.K. Kapial & Mr. R. K. Jain, Adv.
2.	Original Application No. 200/2014 (C.W.P. No. 3727/1985)	M.C. Mehta Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. in person Mr. P.B. Singh, Adv. for R – 1 Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Dr. Abhishek Atrey, Adv. Mr. Raj Panjwani, Sr. Adv. Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Ms. Antima Bazaz, Adv. Mr. Sanjeev Ralli, Adv. Mr. A.R. Takkar, Adv. Mr. Parag Tripathi, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Vishwendra Verma, Adv. Mr. Devashish Bharuka, Adv. for State of Jharkhand

			Ms. Yogmaya Agnihotri, Adv. Mr. Raman Yadav & Mr. Dalsher Singh, Advs. for UP Jal Nigam Mr. Jayesh Gaurav, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. A. K. Prasad, Adv. Mr. Rajul Shrivastav, Adv. Mr. Rajiv Nanda, Adv. Mr. Vibhav Misra, Adv.
3.	Original Application No. 428/2014	Krishan Kant Singh V/s CETP, Jajmai, Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
4.	Original Application No. 340/2014	Krishan Kant Singh V/s Haque Tanners, Jajmau, Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
5.	Original Application No. 341/2014	Krishan Kant Singh V/s Threads (India) Ltd. Chowbeypur, Kanpur-209203	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
6.	Original Application No. 342/2014	Krishan Kant Singh V/s Kathuria Brothers A-12 Merrut Road Ind. Area	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
7.	Original Application No. 343/2014	Krishan Kant Singh V/s Swan Tanning Ind. 199/201, Jajmau	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
8.	Original Application No. 344/2014	Krishan Kant Singh V/s Anwar Ahamad Tannery 175/158 4C Bhuriyaghat Jajmau, Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
9.	Original Application No. 345/2014	Krishan Kant Singh V/s Habib Leathers 14B 150 Ft Fosd Jajmau, Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
10.	Original Application No. 346/2014	Krishan Kant Singh V/s Hazi Badde Tanner Makku Said Ka Bhatta Jajmau, Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
11.	Original Application No. 347/2014	Krishan Kant Singh V/s Karamat Tanning Industries 783 Sanjay Nagar Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
12.	Original Application No. 348/2014	Krishan Kant Singh V/s Leather World 184 A-1 Wajidpur Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
13.	Original Application No. 349/2014	Krishan Kant Singh V/s Mash International 83/69 Hindutsathan compound, Jajmau, Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
14.	Original Application No. 350/2014	Krishan Kant Singh V/s Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
15.	Original Application No. 352/2014	Krishan Kant Singh V/s Shams Leathers	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent

16.	Original Application No. 353/2014	Krishan Kant Singh V/s Super Leather Finishers 406 K/409 Wajidpur Sanjay Nagar Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
17.	Original Application No. 355/2014	Krishan Kant Singh V/s Fida Hussain Tannery (Nafees Leather Finishers) 175/158A Bhuriyaghat Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
18.	Original Application No. 356/2014	Krishan Kant Singh V/s Indian Tanning Industry 150 Ft. Road Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
19.	Original Application No. 357/2014	Krishan Kant Singh V/s Sajid Tanners new name Kalid tanners Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
20.	Original Application No. 358/2014	Krishan Kant Singh V/s Akhilak Tanners Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
21.	Original Application No. 359/2014	Krishan Kant Singh V/s Nisha Enterprises (Saud Tanners) Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
22.	Original Application No. 360/2014	Krishan Kant Singh V/s Abdullah Tannery Pvt.Ltd. Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
23.	Original Application No. 361/2014	Krishan Kant Singh V/s Finished Leather Job Work, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
24.	Original Application No. 362/2014	Krishan Kant Singh V/s Sajid Tanners, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
25.	Original Application No. 363/2014	Krishan Kant Singh V/s Best Training Industry, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
26.	Original Application No. 364/2014	Krishan Kant Singh V/s A.P.F. Tanners (Shabnam Tanners), Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
27.	Original Application No. 366/2014	Krishan Kant Singh V/s Alig International, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
28.	Original Application No. 367/2014	Krishan Kant Singh V/s Aman Enterprises Taj Trader, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
29.	Original Application No. 368/2014	Krishan Kant Singh V/s Ajj Leather Finishers, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
30.	Original Application No. 370/2014	Krishan Kant Singh V/s Jajmau Leather Finishers, Bihari Tannery, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
31.	Original Application No. 372/2014	Krishan Kant Singh V/s Everest Tanners 184 C-2 Burhiaghat, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent

32.	Original Application No. 373/2014	Krishan Kant Singh V/s Everest Export 175/158 B-3 Burhiaghat, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
33.	Original Application No. 374/2014	Krishan Kant Singh V/s Habib Tannery Pvt. Ltd., Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
34.	Original Application No. 375/2014	Krishan Kant Singh V/s Khan Leather Finishers, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
35.	Original Application No. 376/2014	Krishan Kant Singh V/s Bablu Enterprises, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
36.	Original Application No. 377/2014	Krishan Kant Singh V/s Farhan Tanners, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
37.	Original Application No. 379/2014	Krishan Kant Singh V/s Sultan Tanners, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
38.	Original Application No. 380/2014	Krishan Kant Singh V/s Reliance Tanning Ind., Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent Mr. Vibhav Misra & Saumya Misra, Advs. for Respondent
39.	Original Application No. 381/2014	Krishan Kant Singh V/s Ahmad International, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
40.	Original Application No. 382/2014	Krishan Kant Singh V/s Navratan Industries, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
41.	Original Application No. 384/2014	Krishan Kant Singh V/s Greater Arafat Tannery Pvt. Ltd., Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
42.	Original Application No. 385/2014	Krishan Kant Singh V/s Khalid Tannery, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
43.	Original Application No. 386/2014	Krishan Kant Singh V/s Hamid Leather Finisers, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
44.	Original Application No. 387/2014	Krishan Kant Singh V/s Imperial Leather Finisers Pvt. Ltd., Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
45.	Original Application No. 388/2014	Krishan Kant Singh V/s Firoj Tanneries (I) Iqbal Street, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
46.	Original Application No. 389/2014	Krishan Kant Singh V/s Firoj Tanneries (II) Iqbal Street, Jajmau	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent
47.	Original Application No. 390/2014	Krishan Kant Singh V/s Farhat Zabi kl Tannery , Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Respondent

48.	Original Application No. 391/2014	Krishan Kant Singh V/s Islam Tanners, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
49.	Original Application No. 392/2014	Krishan Kant Singh V/s Janmal Ind, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
50.	Original Application No. 393/2014	Krishan Kant Singh V/s H.K.Tanning, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
51.	Original Application No. 394/2014	Krishan Kant Singh V/s Liyakat Leather Finisers (Aman Tannery) , Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
52.	Original Application No. 396/2014	Krishan Kant Singh V/s Sariq Tanners, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
53.	Original Application No. 398/2014	Krishan Kant Singh V/s Star Tannery, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
54.	Original Application No. 399/2014	Krishan Kant Singh V/s Sunrise Tannery, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
55.	Original Application No. 400/2014	Krishan Kant Singh V/s Supriem Tanning Ind. , Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
56.	Original Application No. 401/2014	Krishan Kant Singh V/s Ghaush Leather Finisher, Bhalla State, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
57.	Original Application No. 403/2014	Krishan Kant Singh V/s Rennet Eastern Exports, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
58.	Original Application No. 404/2014	Krishan Kant Singh V/s Salik Leather Finishers, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
59.	Original Application No. 405/2014	Krishan Kant Singh V/s Naj Leather Finishers, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
60.	Original Application No. 407/2014	Krishan Kant Singh V/s Top Tanners, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
61.	Original Application No. 408/2014	Krishan Kant Singh V/s Iqbal Leather Ltd. , Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
62.	Original Application No. 409/2014 (M.A No. 486/2015)	Krishan Kant Singh V/s Allied Exims A-36 Leather Technology Park, Babther Unnao	Mr. Rohit Choudhary, Adv. for Applicant Ms. Antima Bazaz, Adv. for Respondent
63.	Original Application No. 410/2014	Krishan Kant Singh V/s GBS Tanners B-6, Site-2, Industrial Area Unnao	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent

64.	Original Application No. 411/2014	Krishan Kant Singh V/s Leather Fabrics, Ind. Area Site-2, Unnao	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
65.	Original Application No. 412/2014 (M.A No. 485/2015)	Krishan Kant Singh V/s Model Tanners (India) Pvt. A22,23,24, UPSIDC Ind Area, LTP, Banther, Unnao	Mr. Rohit Choudhary, Adv. for Applicant Ms. Antima Bazaz, Adv. for Respondent Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for Respondent in M.A. 485/2015
66.	Original Application No. 414/2014	Krishan Kant Singh V/s Omega International G-11 14 Site-II, Unnao	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
67.	Original Application No. 415/2014	Krishan Kant Singh V/s Rohit Surfactant (Leayan Global Pvt. Ltd.) L.L.P. Banther, Unnao	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
68.	Original Application No. 416/2014	Krishan Kant Singh V/s Ruksh Enterprises, B-5 Leather Technology Park Banther Unnao	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
69.	Original Application No. 417/2014	Krishan Kant Singh V/s Super Tannery Ltd. Unit-III LTP Banther Unnao	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
70.	Original Application No. 418/2014 (M.A No. 487/2015)	Krishan Kant Singh V/s Upper India Tannery, A-40 LTP Banther, Unnao	Mr. Rohit Choudhary, Adv. for Applicant Ms. Antima Bazaz, Adv. for Respondent Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for Respondent in M.A. 487/2015
71.	Original Application No. 419/2014	Krishan Kant Singh V/s Alig Tannery, A-25, UPSIDC, Leather Technology Park, Banther Unnao	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
72.	M.A No. 280/2015 in Original Application No. 402/2014	Krishan Kant Singh V/s Gujrat Tanners, Jajmau Kanpur	Mr. Rohit Choudhary, Adv. for Applicant Mr. M. Z. Chaudhary, Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Respondent
73.	Original Application No. 232/2014	Krishan Kant Singh & Ors. Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 3 to 5 Mr. B.V. Niren, Adv. Mr. A.K. Prasad, Adv. Mr. Rajul Shrivastava, Adv.
74.	Original Application No. 332/2014	Krishan Kant Singh V/s M/s Garg Duplex & Paper Mills (P) Ltd. Bhopa Road	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
75.	Original Application No. 334/2014	Krishan Kant Singh V/s M/s Dev Priya Fibers Pvt Ltd Panchli Bagpath Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
76.	Original Application No. 335/2014	Krishan Kant Singh V/s M/s Dev Priya Product Ltd Vill Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.

77.	Original Application No. 336/2014	Krishan Kant Singh V/s M/s Dev Priya Papers Ltd Vill Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
78.	Original Application No. 337/2014	Krishan Kant Singh V/s M/s Dev Priya Industries Ltd Vill Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
79.	Original Application No. 338/2014	Krishan Kant Singh V/s M/s Anand Duplex Ltd. Unit- 1 Vill- Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
80.	Original Application No. 339/2014	Krishan Kant Singh V/s M/s Anand Triplex Board Ltd. Vill- Saini Mawana Road Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. A.A. Aron, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
81.	Original Application No. 331/2014	Krishan Kant Singh Vs. Ved Cellulose Ltd. Khasra No.231 & 232 16 KM Hapur Road, Hapur (Waste Paper)	Mr. Rahul Choudhary, Adv. for Applicant Mr. S.A. Zaidi, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
82.	Original Application No. 333/2014	Krishan Kant Singh Vs. Shri Bhawani Paper Mills Ltd. Raebareli	Mr. Rahul Choudhary, Adv. for Applicant Mr. Tandon, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv. Mr. Rajkumar, Adv. for CPCB
83.	Original Application No. 297/2015	New Javed Tannery Vs. Uttar Pradesh Pollution Control Board	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for R-1 Ms. Savitri Pandey, Adv. for R-5 Mr. B. V. Niren, Adv. for CGWA
84.	Original Application No.132/2015 (M.A.No.385/2015 & M.A. No. 769/2015)	M/s Blue Star Finishers Vs. U.P.P.C.B	Mr. M.Z.Chaudhary, Mr. S.A.Zaidi, Ms. Gulnaz Parveen, Advs.for the Applicant Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Ashutosh Pandey, Adv. for UPPCB
85.	Original Application No.133/2015 (M.A.No.384/2015 & M.A. No. 768/2015)	M/s Nisar Sons Vs. U.P.P.C.B	Mr. M.Z.Chaudhary, Mr. S.A.Zaidi, Ms. Gulnaz Parveen, Advs.for the Applicant Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Ashutosh Pandey, Adv. for UPPCB

86.	Original Application No. 185/2015 (M.A. No. 531/2015 & M.A. No. 873/2015)	M/s. Mughis Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
87.	Original Application No. 186/2015 (M.A. No. 532/2015 & M.A. No. 866/2015)	Sunil Enterprises Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
88.	Original Application No. 187/2015 (M.A. No. 533/2015)	Faik Leather Finishers Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
89.	Original Application No. 188/2015 (M.A. No. 534/2015)	Kamal Enterprises Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
90.	Original Application No. 189/2015 (M.A. No. 535/2015 & M.A. No. 862/2015)	Gold Star Leather Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
91.	Original Application No. 190/2015 (M.A. No. 536/2015 & M.A. No. 874/2015)	Leeza Leather Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
92.	Original Application No. 191/2015 (M.A. No. 537 & 870/2015)	Khatoon Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
93.	Original Application No. 192/2015 (M.A. No. 538/2015)	Globe Leather Industries Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB

94.	Original Application No. 193/2015 (M.A. No. 539/2015)	Royal Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
95.	Original Application No. 194/2015 (M.A. No. 540/2015)	Arshi Enterprises Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
96.	Original Application No. 195/2015 (M.A. No. 541/2015)	Allianz Leather Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
97.	Original Application No. 196/2015 (M.A. No. 542/2015)	Arafat Leather Finishers Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
98.	Original Application No. 197/2015 (M.A. No. 568/2015)	Globe Industries Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
99.	Original Application No. 198/2015 (M.A. No. 543/2015)	A. K. Finishers Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
100.	Original Application No. 199/2015 (M.A. No. 544/2015 & M.A. No. 869/2015)	S. R. Tannery Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
101.	Original Application No. 200/2015 (M.A. No. 545/2015)	Heena LeatherExims (Alvi Leather) Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB

102.	Original Application No. 201/2015 (M.A. No. 546/2015)	Shannu Enterprises Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
103.	Original Application No. 202/2015 (M.A. No. 547/2015 & M.A. No. 867/2015)	New Taj Leather Finishers Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
104.	Original Application No. 203/2015 (M.A. No. 548/2015 & M.A. No. 865/2015)	Roshan & Company Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
105.	Original Application No. 204/2015 (M.A. No. 549/2015)	N. R. Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
106.	Original Application No. 205/2015 (M.A. No. 550/2015)	Mercury Leather Industries Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
107.	Original Application No. 206/2015 (M.A. No. 551/2015 & M.A. No. 868/2015)	M.I. Saddle Works Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
108.	Original Application No. 207/2015 (M.A. No. 552/2015 & 872/2015)	Shaqib Leather Traders (Imtiaz Traders) Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
109.	Original Application No. 208/2015 (M.A. No. 553/2015 & M.A. No. 863/2015)	Shubhan Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB

110.	Original Application No. 209/2015 (M.A. No. 554/2015)	Chaudhary Leather Finishers Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
111.	Original Application No. 210/2015 (M.A. No. 555/2015)	Tajwar Hussain Ki Tannery (Eurasia Leather Ltd.) Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
112.	Original Application No. 211/2015 (M.A. No. 556/2015)	Nizam Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
113.	Original Application No. 212/2015 (M.A. No. 557/2015)	Al Saba Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
114.	Original Application No. 213/2015 (M.A. No. 558/2015 & M.A. No. 861/2015)	Imco Industries Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
115.	Original Application No. 214/2015 (M.A. No. 559/2015)	Shoeb Leather Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
116.	Original Application No. 215/2015 (M.A. No. 560/2015)	M.A. Industries Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
117.	Original Application No. 216/2015 (M.A. No. 561/2015)	Raza Leather Finishers Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB

118.	Original Application No. 217/2015 (M.A. No. 562/2015)	N. R. Tanners (Unit-2) Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
119.	Original Application No. 218/2015 (M.A. No. 563/2015)	Shafiq Split Works Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
120.	Original Application No. 219/2015 (M.A. No. 564/2015 & M.A. No. 864/2015)	Hamraz Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
121.	Original Application No. 220/2015 (M.A. No. 565/2015)	Ahtesham Leather & Leather Product (Naseer Ki Tannery) Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
122.	Original Application No. 221/2015 (M.A. No. 566/2015)	Sarfaraz Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
123.	Original Application No. 222/2015 (M.A. No. 567/2015 & M.A. No. 871/2015)	Insha Leather Finishers Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
124.	Original Application No. 98/2015 (M.A. No. 297/2015)	Minar Industries Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. V. B. Singh, AG with Mr. Deependra Narain Singh, Adv.
125.	Original Application No. 101/2015 (M.A. No. 290/2015)	Gem Tanners Vs U.P. P.C.B.	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB

126.	Original Application No. 103/2015 (M.A No. 306/2015)	Aftab & Co. Vs U.P. P.C.B.	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
127.	Original Application No. 104/2015 (M.A No. 315/2015)	Diamond Tanners Vs U.P. P.C.B.	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
128.	Original Application No. 105/2015 (M.A No. 316/2015)	Gazala Tannery Vs U.P. P.C.B.	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
129.	Original Application No. 114/2015 (M.A No. 311/2015)	Danish Tanners Vs U.P. P.C.B.	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
130.	Original Application No. 392/2015 (M.A. No. 940/2015)	Nusrat Tannery Pvt. Ltd. Vs. Uttar Pradesh Pollution Control Board	Mr. M. Z. Chaudhary, Mr. S.A. Zaidi & Gulnaz Parveen, Advs. for Applicant Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Advs. for Respondent
131.	Original Application No. 393/2015 (M.A. No. 937/2015)	Taha Tanners (New Name Aar Exims) Vs. Uttar Pradesh Pollution Control Board	Mr. M. Z. Chaudhary, Mr. S.A. Zaidi & Gulnaz Parveen, Advs. for Applicant Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Advs. for Respondent
132.	Original Application No. 395/2015 (M.A. No. 935/2015)	Junaid Tanning Industries Vs. Uttar Pradesh Pollution Control Board	Mr. M. Z. Chaudhary, Mr. S.A. Zaidi & Gulnaz Parveen, Advs. for Applicant Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Advs. for Respondent
133.	M.A. No. 1089/2015 in Application No. 305/2013 (SZ)	Thressiamma Mathew Vs. The State of Kerala	Mr. G. Stanley, Adv. for the Applicant Ms. Pallavi Talware, Adv.
134.	M.A. No. 1090/2015 in Application No. 309/2013 (SZ)	K. N. Lohithakhan Vs. The State of Kerala	Mr. G. Stanley, Adv. for the Applicant Ms. Pallavi Talware, Adv.
135.	Original Application No. 481/2015	Vikas Kalkal Vs. Govt. of NCT of Delhi & Ors.	Mr. Girish Kumar, Ms. Pooja Singh & Mr. Vikas Kalkal, Advs. for Applicant Ms. Sakshi Popli, Adv. for DJB
136.	M.A. No. 1082/2015 in Original Application No. 180/2014	Nidhi Vs. Govt. of NCT of Delhi & Ors.	Mr. Saurabh Sharma & Mr. Deepak Sharma, Advs. for Applicant Ms. Puja Kalra, Adv. for R-6 Mr. Mukesh Sharma, Adv. for R-7 Mr. Rajiv Sharma & Ms. Minica Nagi, Advs. for R-8

137.	Original Application No. 70/2015	Shailesh Singh Vs Bhushan Steel & Strips Ltd. & Ors.	Mr. Shailesh Singh, in person Ms. Ranjana Roy Gowai, Adv. for R – 1 Ms. Ruby Singh Ahuja, Adv. for R – 2 Mr. S.A. Zaidi, Adv. for R – 3 Mr. Raman Yadav, Adv. for R – 5, 8 & 9 Mr. Sudhir Kulshreshtha, Adv. for R – 6 Ms. Pawanshree Agrawal, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R – 10 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs.
138.	Original Application No. 42/2013 (M.A No. 70/2014, M.A No. 360/2014, M.A No. 491/2015 & M.A No. 492/2015)	Divesh Bhutani Vs Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 2 to 4 Ms. Anubha Agrawal, Adv. for R – 5 Mr. Tejaswa Kumar Pradhan, Adv. for R-6 to 11 Mr. Karan Singh, Adv. for R – 12 to 17 Mr. Pinaki Misra, Sr. Adv. along with Mr. C.D. Singh, Adv. Mr. Anjani Kumar Singh, Adv.
139.	Original Application No. 253/2015	Tribunal on its own motion Vs. Govt. of NCT of Delhi	Mr. Ankit Singh, Adv. for R-1 Mr. Rajiv Bansal, Adv. for R-2 Mr. A. K. Prasad, Adv. for R-3 Ms. Rachna Gulcha, Adv. for R-4 Mr. Narender Pal Singh, Adv. Mr. Balendu Shekhar, Adv. for R-6 & 9 Mr. Sakshi Popli, Adv. for R-7 Mr. Rajkumar, Adv. for R-9 Ms. Puja Kalra, Adv. for North & South MCD
140.	Original Application No. 61/2012 (M.A No. 6/2013)	Dr. Arvind Gupta Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, adv. for Applicant Mr. A.K. Prasad, Adv. for R – 1 & 3 Mr. Vikas Malhotra, Adv. for R – 2 Mr. Sandeep Gupta, Adv. for R – 4 Mr. Pankaj Kapoor, Adv. for R – 5 & 7 Mr. Maninder Singh, Sr. Adv. along with Mr. Navin Chawla, Adv. for R – 6 & 8 Mr. P.P. Narsimha, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R – 9 & 10 Mr. Sameer Agrawal, Adv. for R – 11 Mr. Aditya N. Prasad, Adv. for R – 12 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA
141.	Original Application No. 78/2014 (M.A No. 193/2014 & M.A No. 279/2015)	Senior Citizen Welfare Association (Regd.) Vs. Govt. of India & Ors.	Mr. Jay Nandan Singh, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Balendu Shekhar, Adv. for R–2 to 4 Mr. Vivek Kr. Tandon, Adv. for R–5 & 6 Mr. A.K. Prasad, Adv. for R - 7
142.	Original Application 129/2015 (M.A No. 367/2015)	Rohan Yadav Vs. DDA & Anr.	Ms. Prachi V. Sharma and Mr. Rohan Yadav, Advs. for the Applicant. Mr. Rajiv Bansal and Mr. Kush Sharma, Advs. for R-1 Mr. Vivek Chib and Mr. Kaushal Gupta, Advs. for R-2 Mr. A. K. Prasad & Mr. Jidgal Chankapa, Advs. for R-4

143.	Original Application No. 147/2015 (M.A No. 522/2015)	Vivekanand Apartments Residents Welfare Association Vs DDA & Anr.	Mr. N. K. Sharma, Adv. for Applicant Mr. Rajiv Bansal, Adv. for R – 1 Mr. Nishant Menon, Adv. for R-2 Ms. Panchajanya Batra Singh, Adv. for R-6 Mr. A. K. Prasad, Adv. for DOT
144.	Original Application No. 247/2015 (M.A No. 617/2015)	Management Committee of the Aggarwal Co-operative Group housing society ltd. Vs D.D.A & Ors.	Mr. Rajeev Sagar, Adv. for Applicant Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for R-1 Mr. Dhruv Tamta, Adv. Mr. Shashank Bhushan for Adiya Narain, Adv.s for R-6 Mr. Balendu Shekhar, Adv. for SDMC
145.	Original Application No. 379/2015 (M.A. No. 1095/2015)	Bhupesh Sehgal & Ors. Vs. Delhi Development Authority & Ors.	Mr. Vandana Sehgal, Adv. for Applicant Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for R-1 Mr. Parag Tripathi, Sr. Adv. alongwith Mr. R. Sasi Prabhu, Adv. for R-2 Ms. Puja Kalra, Adv. for R-3 Mr. Nishant Memon, Adv. for R-4 Mr. B. V. Niren, Adv. for DOT Mr. A. K. Prasad, Adv. Mr. Rajkumar, Adv.
146.	Original Application No. 383/2015 (M.A. No. 913/2015)	Bhagwan Das Girdhar Vs. Krishan Lal Sachdeva & Pooja & Ors.	Mr. Bhagwan Dass Girdhar, Applicant in person Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for R-1 Mr. Parag Tripathi, Sr. Adv. alongwith Mr. R. Sasi Prabhu, Adv. for R-2 Ms. Puja Kalra, Adv. for R-3 Mr. Nishant Memon, Adv. for R-4 Mr. B. V. Niren, Adv. for DOT Mr. A. K. Prasad, Adv. Mr. Rajkumar, Adv.
147.	Appeal No. 128/2015 (M.A. No. 1115/2015 & M.A. No. 1116/2015)	Pushp Sanitary Appliances Vs. Delhi Pollution Control Committee	Ms. Pyoli & Mr. Somesh Chandra Jha, Adv. for Appellant Mr. Dinesh Jindal, LO for DPCC
148.	Appeal No. 129/2015 (M.A. No. 1113/2015 & M.A. No. 1114/2015)	Premium Systems Vs. Delhi Pollution Control Committee	Ms. Pyoli & Mr. Somesh Chandra Jha, Adv. for Appellant Mr. Dinesh Jindal, LO for DPCC
149.	Appeal No. 130/2015 (M.A. No. 1117/2015 & M.A. No. 1118/2015)	Jayna Dial Industries Vs. Delhi Pollution Control Committee	Ms. Pyoli & Mr. Somesh Chandra Jha, Adv. for Appellant Mr. Dinesh Jindal, LO for DPCC
150.	Appeal No. 08/2015 (M.A No. 71/2015)	Himgiri Zee University Vs Union of India & Ors.	Mr. Mridul Choudhary, Adv. for Appellant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Rahul Verma, Adv. for R – 3 Mr. Mukesh Verma, Adv. for R – 4 & 5 Mr. Manish Kumar, Adv. for R - 6
151.	M.A. No. 1065 / 2015, M.A. No. 1104/2015 & M.A. No. 1105/2015 in Original Application No. 171/2013	NGT Bar Association Vs. MoEF & Ors.	Mr. V. K. Shukla, Standing Counsel for the State of Madhya Pradesh Dr. Abhishek Atrey, Adv. for UT of Lakshdeep Mr. Vishwendra Verma, Adv. for MoEF Mr. Sudhir Nandrajyog, Sr. Adv. with Mr. V. K. Shukla, Adv. Ms.Mamta Tondon&Mr.V. K. Tondon,Advs.

152.	Original Application No. 82/2015	M/s Paramount Tannery Industry Vs U.P. P.C.B.	Ms. Antima A. Bazaz, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. B. V. Niren, Adv.
153.	Original Application No. 139/2015	S. Venkatesh Vs Corporation of Chennai	Mr. Yogeshwaran, Adv. for Applicant Mr. M. Yogesh Kanna, Adv. for R – 1 & 2
154.	Appeal No. 98/2015 (Appeal No. 28/2015 (SZ))	S. Venkatesh Vs Corporation of Chennai	Mr. Yogeshwaran, Adv. for Applicant Mr. M. Yogesh Kanna, Adv. for R – 1 & 2
155.	Original Application No. 204/2014	Krishan Kant Singh Vs. M/s. Deoria Paper Ltd., Hata Road, Narainpur, Deoria	Mr. Rahul Choudhary, Adv. for Applicant Ms. Antima Bazaz, Adv. for R - 1 Mr. Pradeep Mishra, Adv. for U.P. P.C.B Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv. Mr. Mukesh Verma, Adv. for UPCB Mr. B. V. Niren, Adv. for CGWA
156.	Original Application No. 205/2014	Krishan Kant Singh Vs. M/s. Yash Paper Ltd., Darshan Nagar, Faizabad	Mr. Rahul Choudhary, Adv. for Applicant Ms. Antima Bazaz, Adv. for R - 1 Mr. Pradeep Mishra, Adv. for U.P. P.C.B Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
157.	Original Application No. 419/2015	M/s Sterling Home Innovator Private Limited Vs. Haryana State Pollution Control Board	Mr. Rajesh Aggarwal & Mrs. Mridul Aggarwal, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1
158.	Original Application No. 215/2014	Aditya N. Prasad &Ors. Vs Union of India & Ors.	Mr. Aditya N. Prasad, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. Sanjay Dewan, Adv. for R – 2 to 4 Mr. Manoj K. Das, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6 Mr. V.K. Shukla, Adv. for R – 7 Mr. Sunil Satyarathi, Adv. for R - 8 Mr. Gautam K., Adv. for R – 11 Mr. Sunil Satyarthi, Adv. for R-8 Mr. Kamlesh K. Jha, Adv. for DJB
159.	Original Application No. 228/2014 (M.A No. 768/2014 & M.A No. 139/2015)	Yogesh Nagar Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Ms. Savitri Pandey, Adv. for R – 2 & 6 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Abhishek Paruthi, Adv. for R-4 Mr. B.V. Niren, Adv. & Mr. A.K. Prasad, Adv. for R – 5 & 8 Mr. Ravinder Kumar, Adv. for R – 7 Mr. Abhimanyu Pratap Singh, Adv. for R-9
160.	Original Application No. 399/2015	Mansi Chahal Vs. Delhi Pollution Control Committee	Mr. S. A. Zaidi, Gulnaz Parveen, Advs. for Applicant Mr. Narender Pal Singh, Adv. for R-1 Ms. Guneet, Adv. for R-3 Mr. Balendu Shekhar, Adv. for EDMC Mr. Tarunvir Singh, Adv. for PWD / DUSIB

161.	Original Application No. 170/2014 (M.A No. 371/2015, M.A No. 372/2015 & M.A. No. 458/2015)	Indian Council for Enviro-Legal Action (ICELA) Vs MoEF & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. A.K. Prasad, Adv. for R – 3 & 4 Mr. Parag Tripathi, Sr. Adv. along with Mr. Rajat Jariwal, Adv. for R – 5 Mr. Jaydip Bhattacharya, Adv. for R – 6 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Vatsala Rai, Adv. for R – 7 & 9 Mr. Vijay Narian, Sr. Adv. along with Mr. K.V. Mohan, Adv. for R – 8 Mr. Indraj Ashok, Adv. for State of Karnataka
162.	Appeal No. 99/2013 (M.A No. 1016/2013)	M/s Bharat Stone Crusher Vs Rajasthan State Pollution Control Board	Mr. Raj Panjwani, Sr. Adv. along with Mr. Prashant Shukla, Adv. for Appellant Mr. Shubham Bhalla, Adv. for R – 1, 2 & 4 Mr. Suryanarayan Singh, AAG for R - 3 Mr. Devendra Singh, Adv. for Intervener Mr. Ritwick Dutta, Adv. for R – 5 Ms. Maneka Kaur, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Shrey Kapoor, Adv. for State of Rajasthan Mr. Lokender S. Kachhawa, Adv. for RSPCB
163.	Original Application No. 216/2014 (M.A No. 1015/2013)	M/s Bharat Stone Crusher Vs State of Rajasthan & Anr.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Prashant Shukla, Adv. for Appellant Mr. Shubham Bhalla, Adv. for R – 1, 2 & 4 Mr. Suryanarayan Singh, AAG for R - 3 Mr. Devendra Singh, Adv. for Intervener Mr. Ritwick Dutta, Adv. for R – 5 Ms. Maneka Kaur, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Shrey Kapoor, Adv. for State of Rajasthan Mr. Lokender S. Kachhawa, Adv. for RSPCB
164.	Original Application No. 411/2015 (M.A. No. 960/2015 & M.A. No. 961/2015) (O.A.No.98/2014(T _{HC})(CZ))	M/s Rao Yogendra Grit Udhayog Vs. State of Rajasthan & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Prashant Shukla, Adv. for Appellant Mr. Shubham Bhalla, Adv. for R – 1, 2 & 4 Mr. Suryanarayan Singh, AAG for R - 3 Mr. Devendra Singh, Adv. for Intervener Mr. Ritwick Dutta, Adv. for R – 5 Ms. Maneka Kaur, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Shrey Kapoor, Adv. for State of Rajasthan Mr. Lokender S. Kachhawa, Adv. for RSPCB
165.	Original Application No. 412/2015 (M.A. No. 964/2015 & M.A. No. 965/2015) (O.A. No. 54/2014 (CZ))	M/s Bahubali Stone Crusher Vs. State of Rajasthan & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Prashant Shukla, Adv. for Appellant Mr. Shubham Bhalla, Adv. for R – 1, 2 & 4 Mr. Suryanarayan Singh, AAG for R - 3 Mr. Devendra Singh, Adv. for Intervener Mr. Ritwick Dutta, Adv. for R – 5 Ms. Maneka Kaur, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Shrey Kapoor, Adv. for State of Rajasthan Mr. Lokender S. Kachhawa, Adv. for RSPCB

166.	Original Application No. 413/2015 (M.A. No. 962/2015 & M.A. No. 963/2015) (O.A.No.96/2014(T _{HC})(CZ))	M/s Vimal Grit Udyog Vs. State of Rajasthan & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Prashant Shukla, Adv. for Appellant Mr. Shubham Bhalla, Adv. for R – 1, 2 & 4 Mr. Suryanarayan Singh, AAG for R - 3 Mr. Devendra Singh, Adv. for Intervener Mr. Ritwick Dutta, Adv. for R – 5 Ms. Maneka Kaur, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Shrey Kapoor, Adv. for State of Rajasthan Mr. Lokender S. Kachhawa, Adv. for RSPCB
167.	Appeal No. 131/2015	Shakti Fasteners Vs. Haryana State Pollution Control Board & Ors.	Mr. Shivesh P. Singh, Adv. for Appellant Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-1
168.	Appeal No. 58/2015 (M.A. No. 608/2015)	Khatima Fibres Ltd. Vs. Uttarakhand Environment Protection And Pollution Control Board & Ors.	Mr. Atanu Mukherjee, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Dr. Abhishek Atrey, Adv. for R-4 Mr. Imtiaz Ahmad, EE, UPCL
169.	R.A No. 16/2015 in M.A No. 608/2015 in Appeal No. 58/2015	Khatima Fibres Ltd. Vs. Uttarakhand Environment Protection And Pollution Control Board & Ors.	Mr. Atanu Mukherjee, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Dr. Abhishek Atrey, Adv. for R-4 Mr. Imtiaz Ahmad, EE, UPCL
170.	Original Application No. 173/2015 (M.A. No. 782/2015)	Mohd. Maruuf Vs State of U.P. &Ors.	Mr. Sudakshina Rathor, Adv. for Applicant Ms. Savitri Pandey, Adv. & Ms. Azma Parveen, Advs. for R-1 & 3 Mr. Rajkumar, Adv. for R-2 Mr. Pradeep Misra, & Mr. Daleep Kr. Dhayani, Advs. for R-5
171.	Original Application No. 327/2015	Doaba Paryavaran Samiti Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Ms. P. B. Singh, Adv. for R-3 Mr. Aditya Singh, Adv. for R-2
172.	Original Application No. 364/2015 (Earlier M.A. No. 841/2015) in Original Application No. 171/2013)	National Green Tribunal Bar Association Vs. MoEF & Ors.	Mr. Rajesh Mahale, Adv. for Applicant Mr. Vivek Kr. Tondon, Adv.for NCT of Delhi Dr. Abhishek Atrey, Adv. for UT of Lakshdeep Mr. Pradeep Mishra, Adv. for UPPCB Mr. Shiv Mangal Sharma, AAG, with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Gaurav Bhatia, AAG Mr. Gaurav Shrivastava, Adv. Ms. Savitri Pandey, Adv. Mr. Vikas Malhotra, Adv. Mr. Guntur Prabhakar, Adv.
173.	Original Application No. 62/2014	Reva Valley Environment Protection Society Vs Gujarat Industrial Development Corporation & Ors.	Ms. N.R. Nariman, Adv. (Amicus Curie) Mr. Chirag M. Shroff, Adv. for R – 1 Ms. Hemantika Wahi, Adv. for R - 2 Ms. Rashmi Virmani, Adv. for R – 4 Ms. Nupur Kanungo & Ms. Hemantika Wahi, Advs.

Date: 10th December, 2015
TIME: After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER
CENTRAL ZONE BENCH, BHOPAL

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

FOR PRONOUNCEMENT OF JUDGMENT			
174.	Original Application No. 317/2014	Krishan Kant Singh Vs. M/s Triveni Engg. Industries Ltd. Bilaspur, Jolly Road, Muzaffarnagar	Mr. Rahul Choudhary, Adv. for Applicant Mr. Chetan Sharma, Sr. Adv. along with Mr. Anunaya Mehta, Adv. Mr. Pradeep Misra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. Rajkumar, Adv. for CPCB Mr. B.V. Niren, Adv. for CGWA
175.	R.A No. 13/2015 in Original Application No. 35/2015 (M.A. No. 613/2015, (M.A. No. 626/2015, M.A. No. 915/2015 & M.A. No. 927/2015)	M/s D.S.M. Sugar Distillery Division, Asmoli Vs Shailesh Singh &Ors.	Mr. Mahesh Shrivastava, Adv. for Applicant Mr. Shailesh Singh in person Mr. Anubhav Anand Aron, Adv. for Applicant in M.A. No. 927/2015 Mr. Yash Pal, Adv. for R – 1 Mr. Pradeep Misra, Adv. for R – 2 & 3 Mr. Rajkumar, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 & 6

Date: 10th December, 2015
TIME: After the above Bench

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CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
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EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

FOR PRONOUNCEMENT OF JUDGMENT			
176.	M.A. No. 1239/2015 in Appeal No. 08/2015	Himgiri Zee University Vs. Union of India & Ors.	Mr. Mihir Desai, Sr. Adv. & Mr. Mridul Chakravarty, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma, AAG for R-3

Date: 10th December, 2015
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HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

FOR PRONOUNCEMENT OF JUDGMENT			
177.	Appeal No. 27/2014 (M.A No. 279/2014)	Vimal Bhai & Ors. Vs State of Uttarakhand&Ors.	Mr. Vimal Bhai, in person Mr. Rahul Verma, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R- 2 Mr. Neeraj Malhotra, Adv. for R – 3 Mr. Anirudh Tanwar, Adv. Mr. A. K. Prasad, Adv. for MoWR
178.	Original Application No. 118/2013	Vikrant Kumar Tongad Vs Environment Pollution Authority & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. Alpana Poddar, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Ms. Savitri Pandey, Adv. for R – 3 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 5 & 6 Mr. Sanjiv K. Saxena, Ms. R. Mishra & Mr. Anil Soni, Advs. for R – 7 Mr. A.R. Takkar, Adv. for R – 8 Ms. Ruchir Mishra, Adv. for R – 9 Mr. Shiv Mangal Sharma, AAG with Mr. Shrey Kapoor, Adv. for State of Rajasthan Mr. Gurinder Jeet, Adv. for State of Punjab & PPCB Mr. Avijit Bhushan, Adv. for UPSIDC Mr. Abhishek Paruthi, Adv.
179.	Appeal No. 106/2015 (M.A. No. 1149/2015)	Gram Sarai Vikas Samiti (Regd.) Vs. MoEF & Ors.	Ms. Antima Bazaz, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Sunil Prakash Sharma for R-4 Mr. Mukesh Verma, Adv. for R-5

Date: 10th December, 2015
TIME: After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
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HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER
CENTRAL ZONE BENCH, BHOPAL

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

FOR PRONOUNCEMENT OF JUDGMENT			
180.	Original Application No. 87/2015 (M.A No. 262/2015) & (M.A. No. 528/2015	Social Action for Forest & Environment (SAFE) Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 Mr. Rahul Verma, AAG for R – 3 to 5 Mr. Akhil Sibal, Mr. Aditya Garg & Mr. Jiten Mehra, Advs. for IAPRO
181.	Original Application No. 382/2015	Jaswinder Kaur Vs. Union of India & Ors.	Mr. Yashwant Mathur, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for sR-2 Mr. Rahul Verma, AAG for State of Uttarakhand
182.	Original Application No. 306/2013	Sanjay Kumar Vs Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv.for Applicant Mr. Vikas Malhotra, Adv. For R – 1 Mr. B.V. Niren, Adv. For R – 2 Mr.Vivek Kr. Tandon, Adv. For R – 3, 8 & 9 Mr. P.L. Gautam, Adv. For R – 4 Mr. Balendu Shekhar, Adv. For R – 5 & 7 Mr. Sunil Goel, Adv. For R – 6
183.	Appeal No. 118/2015 (M.A. No. 1007/2015 & M.A. No. 1008/2015)	A. S. Process Vs. Haryana SPCB & Ors.	Mr. Munesh Chauhan, Adv. for Applicant Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-1
184.	Original Application No. 417/2015 (M.A. No. 971/2015)	M/s Koyo Components (India) Vs. Haryana State Pollution Control Board	Mr. Atul Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.
185.	Original Application No. 239/2015	Suo Motu Uttarakhand Human Rights Commission Vs. Chief Secretary, Govt. of Uttarakhand & Ors.	Suo Moto Application Mr. Rahul Verma, AAG for R-1 Dr. Bharathi Reddy, Adv. Mr. Mukesh Verma, Adv. for R-2 Mr. I. K. Kapila, Adv.
186.	Appln.253(THC)/13	Parma Nand Klanta Vs. State & Ors.	S.C.Sharma A.G. Vivek Singh Thakur, B.C.Negi
187.	Original Application No. 157/14	Sarav Shikshit Evam Vs. State & Ors.	Y.S.Thakur AG, Vivek Singh Thakur, Chinmoy Pradip Sharma, Ritesh Singh, Sanjeev Sood

188.	Appln119/14 (M. A. No.349,687/14)	Mata Shree Service Vs. U.O.I. & Ors	Ajay Vaidya ASG,AG, Sanjeev Sood, Pankaj Negi
189.	Original Application No. 335/13 (M.A. No. 633/14)	Gian Chand Vs. State & Ors	Abhay Kaushal AG, Bimal Gupta, Vikas Bhardwaj, Abhishek Barowalia, Arjun Lall, Vikas Rajput
190.	Original Application No. 168/14	The Mand Area Vs. State & Ors	Naveen K Dass AG, Deepak Kaushal, C.N.Singh
191.	Appln 280(THC)/13 (M.A. No. 758/13)	Randhir Singh Vs. State & Ors	Devender Sharma A.G.Jyotsna Rewal Dua, N.S.Chandel, Raman Sethi
192.	Original Application No. 191/14 (M.A. No. 690/2015)	Ghopla Ram Vs. State & Ors	G.R.Palsra AG, Charu Gupta, Deepak Kaushal

Date: 10th December, 2015
TIME: After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR
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HON'BLE MR. JUSTICE M.S. NAMBIAR
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HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

FOR PRONOUNCEMENT OF JUDGMENT			
193.	Original Application No. 12/2015	Mahalaxmi Bekar's & Anr. Vs SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae) Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. Dattatraya Jadhav, Adv. for R - 9
194.	Original Application No. 421/2014	Krishan Kant Singh V/s M/s Daurala Organics Ltd. Daurala, Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. Parag Tripathi, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-2 Mr. Rajkumar, Adv. & Mr. S. L. Gundli, SLO for R-3 Ms. Savitri Pandey & Ms. Azma parveen, Advs. for State of U.P Mr. B. V. Niren, Adv. Mr. Vikas Malhotra, Adv.
195.	Appeal No. 124/2015 (M.A. No. 1031/2015)	Britannia Industries Ltd. Vs. Delhi Pollution Control Committee & Ors.	Mr. R. Jawahar Lal, Adv. for Appellant Mr. Dinesh Jindla, LO, CPCB

Date: 10th December, 2015
TIME: After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR
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EXPERT MEMBER
CENTRAL ZONE BENCH, BHOPAL

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

FOR PRONOUNCEMENT OF JUDGMENT			
196.	Appeal No. 132/2015 (M.A. No. 1188/2015)	M/s Narayan Polishing Vs. Delhi Pollution Control Committee & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant Mr. Sanjay Ralli, Adv. & Mr. Deeparkan & Mr. Dinesh Jindal, LO for DPCC
197.	Appeal No. 133/2015 (M.A. No. 1187/2015)	M/s Coatwell India Pvt. Ltd. Vs. Delhi Pollution Control Committee & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant Mr. Sanjay Ralli, Adv. & Mr. Deeparkan & Mr. Dinesh Jindal, LO for DPCC
198.	Appeal No. 134/2015 (M.A. No. 1186/2015)	M/s Sahi Electroplaters P. Ltd. Vs. Delhi Pollution Control Committee & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant Mr. Sanjay Ralli, Adv. & Mr. Deeparkan & Mr. Dinesh Jindal, LO for DPCC
199.	Appeal No. 135/2015 (M.A. No. 1185/2015)	M/s Singh Sons Electroplating Works Vs. Delhi Pollution Control Committee & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant Mr. Sanjay Ralli, Adv. & Mr. Deeparkan & Mr. Dinesh Jindal, LO for DPCC
200.	Appeal No. 136/2015 (M.A. No. 1184/2015)	M/s Accumet Engineers Vs. Delhi Pollution Control Committee & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant Mr. Sanjay Ralli, Adv. & Mr. Deeparkan & Mr. Dinesh Jindal, LO for DPCC

Date: 10th December, 2015
TIME: After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

FOR PRONOUNCEMENT OF JUDGMENT			
201.	Original Application No. 503/2015	Kamlesh Stone Crusher Vs. Rajasthan Pollution Control Board	Mr. S. A. Zaidi & Ms. Gulnaz Praveen, Advs. for Applicant Ms. Alpana Poddar with Mr. Lokendra Singh Kachhawa, Advs. for R-1
202.	Original Application No. 504/2015	Baba Ram Dev Stone Crusher Vs. Rajasthan Pollution Control Board	Mr. S. A. Zaidi & Ms. Gulnaz Praveen, Advs. for Applicant Ms. Alpana Poddar with Mr. Lokendra Singh Kachhawa, Advs. for R-1

DATE: 10th December, 2015
Time : After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER
CENTRAL ZONE BENCH, BHOPAL

FOR PRONOUNCEMENT OF JUDGMENT			
203.	Review Application No. 32/2015 in Original Application No. 179/2014	Social Action for forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Advs. for R-1
204.	Original Application No. 10(T _{HC})/2013	Eshan Group of Industries Vs. NEPA LTD & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
205.	Original Application No. 11(T _{HC})/2013	Chudaman Mohan Prajapati Vs NEPA Ltd. & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
206.	Original Application No. 12(T _{HC})/2013	Ramdas Prajapati & Ors. Vs Union of India & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
207.	Original Application No. 13(T _{HC})/2013	Prathvi Educational Welfare Society Vs NEPA Ltd. & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
208.	Original Application No. 160/2014	NEPA Ltd. Vs Union of India	Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
209.	Original Application No. 496/2015	Ramakant Gautam & Ors. Vs. State of Madhya Pradesh & Ors.	Mr. Shivendu Joshi & Ms. Sucheta Yadav, Advs. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

Date: 10th December, 2015
TIME: After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 277/2013	Dr. Irfan Ahmad & Ors. Vs Mr. Nawang Rigzin Jora & Ors.	Mr. Narendra Pal Singh, Amicus Curiae Mr. R.A. Jan, A.G along with Mr. Muzzafar A Kirmani, Adv. for R- 1 to 3 Mr. A.K. Prasad, Adv. for R - 4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for M/o UD Mr. Bipul Pathan Mr. G. M. Kawasoo, Adv. for State of J & K Mr. Gaurav Pachnada, Sr. Adv. with Ms. renu Gupta, Adv.
2.	M.A. No. 1050/2015 in R.A. No. 14/2015 in Original Application No. 521/2014	Om Dutt Singh & Anr. Vs State of U.P. & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. along with Mr. R.P. Mehrotra, Adv. for R – 1 & 2 Ms. Deep Shikha Bharati, Adv. for R- 3 Ms. Priyanka Sinha, Adv.
FOR ADMISSION			
3.	Review Application No. 41/2015 in Original Application No. 50/2015 (WZ)	The Human & Animal Welfare Association Vs. Gujarat Pollution Control Board & Ors.	Mr. Surender Singh Hooda, Adv. for Applicant
4.	Original Application No. 528/2015	Imran Ahemad Vs. State of Uttar Pradesh & Ors.	Legaleria Law Offices, Advs. for Applicant
5.	Original Application No. 529/2015	Riyajuddin Qureshi Vs. State of Uttar Pradesh & Ors.	Legaleria Law Offices, Advs. for Applicant
6.	Original Application No. 530/2015	Mehmooldol Haque Vs. State of Uttar Pradesh & Ors.	Legaleria Law Offices, Advs. for Applicant
7.	Original Application No. 531/2015	Mohd. Mehtab Qureshi Vs. State of Uttar Pradesh & Ors.	Legaleria Law Offices, Advs. for Applicant

8.	Original Application No. 532/2015	Fajale Ilahi Qureshi Vs. State of Uttar Pradesh & Ors.	Legaleria Law Offices, Advs. for Applicant
9.	Original Application No. 533/2015	Gul Mohammad Vs. State of Uttar Pradesh & Ors.	Legaleria Law Offices, Advs. for Applicant
10.	Original Application No. 534/2015	Asif Vs. State of Uttar Pradesh & Ors.	Legaleria Law Offices, Advs. for Applicant
11.	Original Application No. 535/2015	Mohd. Faisal Qureshi Vs. State of Uttar Pradesh & Ors.	Legaleria Law Offices, Advs. for Applicant
12.	Original Application No. 536/2015	Ashkeen Qureshi Vs. State of Uttar Pradesh & Ors.	Legaleria Law Offices, Advs. for Applicant
13.	Original Application No. 537/2015	Mohd. Anish Vs. State of Uttar Pradesh & Ors.	Legaleria Law Offices, Advs. for Applicant
14.	Original Application No. 538/2015	Sitab Qureshi Vs. State of Uttar Pradesh & Ors.	Legaleria Law Offices, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
15.	Original Application No. 539/2015 (M.A. No. 1277/2015)	The Ishwar Mining and Industrial Corporation Pvt. Ltd. Vs. State of Madhya Pradesh & Ors.	Mr. Anubhav Bhasin & Mr. Bhuvanesh Sehgal, Advs. for Applicant
16.	Original Application No. 540/2015 (M.A. No. 1273/2015)	Ved Pal Singh Vs. Ministry of Environment and Forests & Ors.	Mr. Keshav Chaudhary, Adv. for Applicant
17.	M.A. No. 1274/2015 in Original Application No. 506/2015	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Himachal Pradesh Tourism Development Corporation & Ors.	Mr. Ajay Mohan Goel, Adv. for Applicant in M.A. No. 1274/2015
FOR COMPLETION OF PLEADINGS			
18.	Original Application No. 380/2015	Dr. C. V. Singh Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Mr. Vivek Kumar Tandon, Adv. for R-3 Mr. Biraja Mahapatra, Adv. & Mr. Dinesh Jindal, LO for R-5 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-7 Mr. Tarunvir S. Khekar, Adv. Ms. Bhavna Aggarwal, Adv.
19.	Original Application No. 385/2015 (M.A. No. 1189/2015)	Ram Shankar, Adv. Vs. Union of India & Ors.	Mr. Santhakumaran. A & Mr. Mayil Samy. K, Advs. for Applicant Mr. Ahmad Gulrez, Adv. for Applicant in M.A. No. 1189/2015 Mr. Vishwendra Verma, Adv. for R-1 Mr. Rahul Verma, AAG for R-2 to 5 Mr. Mukesh Verma, Adv. for R-6
20.	Original Application No. 464/2015	M/s SSM Builders & Promoters Vs. Union of India & Ors.	Mr. R. Chandrachud, Adv. for Applicant Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. Rahul Pratap, Adv. for MoEF Mr. Bhupender Kumar, LO, CPCB Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for R-5 Mr. M. Yogesh Kanna, Adv. for TNPCB

21.	M.A. No. 1064/2015 in Original Application No. 37/2015	S.P. Muthuraman Vs. Union of India & Ors.	Mr. R. Chandrachud, Adv. for Applicant Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. Rahul Pratap, Adv. for MoEF Mr. Bhupender Kumar, LO, CPCB Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for R-5 Mr. M. Yogesh Kanna, Adv. for TNPCB
22.	Original Application No. 485/2015 (M.A. No. 1125/2015)	Ojasvi Party Vs. MoEF & CC & Ors.	Mr. Mukesh Jain, Political Advisor for Applicant Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Vivek Kumar Tondon, Adv. for R-2 Mr. Birja Mahapatra, Adv. for R-4
FOR HEARING			
23.	Original Application No. 331/2015	National Green Tribunal Bar Association Vs. Gugan @ Muban (Noticee No. 22)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
24.	Original Application No. 332/2015	National Green Tribunal Bar Association Vs. Rashid (Noticee No. 20)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
25.	Original Application No. 333/2015	National Green Tribunal Bar Association Vs. Mukhram (Noticee No. 112)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
26.	Original Application No. 334/2015	National Green Tribunal Bar Association Vs. Naushad (Noticee No. 116)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
27.	Original Application No. 335/2015	National Green Tribunal Bar Association Vs. Jai Kishan (Noticee No. 115)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
28.	Original Application No. 336/2015	National Green Tribunal Bar Association Vs. Ayub Khan (Noticee No. 33)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
29.	Original Application No. 337/2015	National Green Tribunal Bar Association Vs. Jabir (Noticee No. 118)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
30.	Original Application No. 338/2015	National Green Tribunal Bar Association Vs. Farman (Noticee No. 117)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
31.	Original Application No. 339/2015	National Green Tribunal Bar Association Vs. Mulchand (Noticee No. 76)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
32.	Original Application No. 340/2015	National Green Tribunal Bar Association Vs. Umesh Yadav (Noticee No. 120)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
33.	Original Application No. 341/2015	National Green Tribunal Bar Association Vs. Amit Prajapati (Noticee No. 129)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
34.	Original Application No. 342/2015	Natioinal Green Tribunal Bar Association Vs. Suleman (Noticee No. 128)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
35.	Original Application No. 343/2015	Natioinal Green Tribunal Bar Association Vs. Naresh Sharma (Noticee No. 41)	Mr. Rahul Choudhary, Adv. for Applicant Ms. Pinky Mor, Adv. for Noticee
36.	Original Application No. 344/2015	National Green Tribunal Bar Association Vs. Zile Singh (Noticee No. 5)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Bakshi, Adv. for Noticee
37.	Original Application No. 345/2015	National Green Tribunal Bar Association Vs. Pramod (Noticee No. 1)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
38.	Original Application No. 346/2015	National Green Tribunal Bar Association Vs. Sonu Sharma (Noticee No. 2)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee

39.	Original Application No. 347/2015	National Green Tribunal Bar Association Vs. Jitender (Noticee No. 3)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
40.	Original Application No. 348/2015	National Green Tribunal Bar Association Vs. Arif (Noticee No. 124)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar Sharma, Adv. for Noticee
41.	Original Application No. 349/2015	National Green Tribunal Bar Association Vs. Mansoor (Noticee No. 127)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar Sharma, Adv. for Noticee
42.	Original Application No. 350/2015	National Green Tribunal Bar Association Vs. Subhash (Noticee No. 55)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
43.	Original Application No. 351/2015	National Green Tribunal Bar Association Vs. Lokender (Noticee No. 4)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
44.	Original Application No. 352/2015	National Green Tribunal Bar Association Vs. Jamil Khan (Noticee No. 125)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
45.	Original Application No. 353/2015	National Green Tribunal Bar Association Vs. Sanjeev Kumar (Noticee No. 122)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
46.	Original Application No. 354/2015	National Green Tribunal Bar Association Vs. Madan Lal (Noticee No. 35)	Mr. Rahul Choudhary, Adv. for Applicant Mr. R. K. Sonkiya, Adv. for Noticee
47.	Original Application No. 355/2015	National Green Tribunal Bar Association Vs. Anwar (Noticee No. 126)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee Mohammad Suhail, Adv.
48.	Original Application No. 356/2015	National Green Tribunal Bar Association Vs. Rohit (Noticee No. 56)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
49.	Original Application No. 357/2015	National Green Tribunal Bar Association Vs. Sunil (Noticee No. 57)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
50.	Original Application No. 358/2015	National Green Tribunal Bar Association Vs. Rakesh (Noticee No. 34)	Mr. Rahul Choudhary, Adv. for Applicant Mr. R. K. Sonkiya, Adv. for Noticee
51.	Original Application No. 359/2015	National Green Tribunal Bar Association Vs. Sonu (Noticee No. 66)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
52.	Original Application No. 360/2015	National Green Tribunal Bar Association Vs. Virender Singh (State of Gujarat)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Anand Verma, Adv.
53.	Original Application No. 361/2015	National Green Tribunal Bar Association Vs. State of Chhattisgarh	Mr. Rahul Choudhary, Adv. for Applicant Mr. C. D. Singh, Adv.
54.	Original Application No. 362/2015	National Green Tribunal Bar Association Vs. Sh. Prasadd	Mr. Rahul Choudhary, Adv. for Applicant
55.	Original Application No. 363/2015	National Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv.
56.	Original Application No. 365/2015	National Green Tribunal Bar Association Vs. Md. Kalim	Mr. Rahul Choudhary, Adv. for Applicant
57.	Original Application No. 366/2015	National Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv.
58.	Original Application No. 367/2015	National Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv.

59.	Original Application No. 368/2015	National Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv.
60.	Original Application No. 364/2015	National Green Tribunal Bar Association Vs. S. Krishna Prasad, Vice President of Federation of Indian Granite and Stone Industry (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh Mahale, Adv.
61.	Original Application No. 369/2015	National Green Tribunal Bar Association Vs. M/s. D. P. Jain & Company Infrastructure Pvt. Ltd. (State of MP)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pankaj Kapoor, Adv. Mr. V. K. Shukla, Adv. for State of M.P.
62.	Original Application No. 370/2015	National Green Tribunal Bar Association Vs. M/s. Agroh Infrastructure Development Private Limited (State of MP)	Mr. Rahul Choudhary, Adv. for Applicant Dr. Harsh Pathak, Adv. Mr. Sidharth Shukla, Adv.
63.	Original Application No. 371/2015	National Green Tribunal Bar Association Vs. Jagannath Mane (State of MP)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Shekhar Sharma, Adv. Mr. V. K. Shukla, Adv. for State of M.P.
64.	Original Application No. 372/2015	National Green Tribunal Bar Association Vs. Md. Kalim	Mr. Rahul Choudhary, Adv. for Applicant
65.	Original Application No. 373/2015	National Green Tribunal Bar Association Vs. Yogendra	Mr. Rahul Choudhary, Adv. for Applicant
66.	Original Application No. 423/2015	National Green Tribunal Bar Association Vs. Murlidhar Dhondiyal (Noticee No. 42)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Amit Anand Tiwari, Adv. Mr. Amit Anand Tiwari & Mr. Abhinandan Banerjee, Adv.
67.	Original Application No. 424/2015	National Green Tribunal Bar Association Vs. Sachidanand Dabral (Noticee No. 26)	Mr. Rahul Choudhary, Adv. for Applicant J. Sagar Associates
68.	Original Application No. 425/2015	National Green Tribunal Bar Association Vs. Smt. Seema Bhatt (Noticee)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Manoj Chouhan, Adv.
69.	Original Application No. 426/2015	National Green Tribunal Bar Association Vs. Inder Singh & Priyharaju (Noticee)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Manoj Chouhan, Adv.
70.	Original Application No. 427/2015	National Green Tribunal Bar Association Vs. Lalita Prasad Ghildiyal (Noticee)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Manoj Chouhan, Adv.
71.	Original Application No. 428/2015	National Green Tribunal Bar Association Vs. Sushil Kumar (Noticee No. 25)	Mr. Rahul Choudhary, Adv. for Applicant J. Sagar Associates
72.	Original Application No. 429/2015	National Green Tribunal Bar Association Vs. Ramdiya (Noticee No. 41)	Mr. Rahul Choudhary, Adv. for Applicant J. Sagar Associates
73.	Original Application No. 476/2015	National Green Tribunal Bar Association Vs. Ravinder (Noticee No. 13)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rupesh Kumar, Adv.
74.	Review Application No. 19/2015 in Appeal No. 98/2013	Manoj Mishra Vs. Union of India & Ors.	Ms. Neelam Rathore, Adv. for Applicant Mr. Vivek Chib, Adv. for R-1 Mr. Suryanaryana Singh, Sr. Addl. AG Mr. Sanjeev Ralli, Adv. Mr. Balendu Shekhar, Adv. for EDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Suresh Tripathi, Adv. Mr. Mahesh Kumar, Adv. Ms. Neelam Rathore, Adv.

75.	Original Application No. 31/2015 (M.A No. 69/2015)	Khayali Ram Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. S.S. Shamsbery, Adv. for R – 2 & 3 Mr. A.D.N. Rao, Adv. for R-4 Mr. R. Ashwani Chobisa, Adv. for R-5 Mr. Ashwani Chobisa, Adv. for R-7 Mr. Lokendra Kachawa, Adv. for RSPCB Mr. Shiv Mangal Sharma, AAG for State of Rajasthan
76.	Original Application No. 389/2015	Javed Akhtar Vs. State of U.P. & Ors.	Mr. Gorangg, Adv. for Applicant Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-1
77.	Original Application No. 473/2015	Gauri Maulekhi Vs. State of J & K & Ors.	Mr. Aditya Singla, Adv. for Applicant Mr. G. M. Kawoosa, Adv. for R-1 & 4 Ms. Sakshi Popli & Ms. Akanshaa, Adv. for R-2 Mr. Gaurav Pachnada, Sr. Adv. with Ms. Renu Gupta, Adv. for R-3
78.	M.A.No.258/2015 in Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant Mr. Vivek Kumar Tondon, Adv. For R-1, 2 4 & 6
79.	M.A. No. 1250/2015 in Original Application No. 237(THC)/2013	Court on its own Motion Vs. State of H.P. & Ors.	Mr. Rajesh Gupta & Mr. Harpreet Singh, Adv. for Applicant in M.A. No. 1250/2015 Mr. Suryanarayana Singh, Sr. AAG for R-1 Ms. P. B. Singh, Adv. for MoEF Mr. Ajit Pudusery, Adv. for GAIL Gas Mr. B. V. Niren, Adv. for PNG
80.	Original Application No. 84/2014 (M.A No. 231/2014 to M.A No. 233/2014, M.A No. 237/2014, M.A No. 627/2014, M.A No. 809/2014 & M.A No. 230/2015)	Jagannath Mane Vs Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. C.D. Singh, Adv. for R – 2 to 5 Mr. Rajul Shrivastava, Adv. for R-4 Mr. Anmol Kishore, Adv. for R – 6 Mr. Rohit Sharma, Adv. Mr. Mohit Choubey, Adv. for R – 7 Dr. Harsh Pathak, Adv. Mr. Pankaj Kapoor, Adv. for R – 8 Mr. Ravi Krishan, Adv.
81.	Original Application No. 510/2014	V. Senthil Kumar Vs. Union of India	Mr. Rajul Shrivastava, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R - 1
CASES OF COURT NO. 2			
FOR DIRECTION			
82.	R.A.No.07/2012 in Appeal No.23-28/2011 (M.A.No.1079/2013)	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs. T. Mohana Rao & Ors.	Mr. C.A. Sundaram, Sr. Adv., Mr. A.D.N. Rao and Mr. Sudipto Sircar, Adv. for R.A. Mr. Raj Panjwani, Sr. Adv. for R-1 to 7 Ms. P. Batra Singh, Adv. for R-9 Mr. Nikhil Nayyar & Ms. Akanksha, Adv. for APPCB For R-10 & 11 Mrs. C.K Sucharita, Adv. For R-13
83.	R.A.No.13/2014 in Appeal No.23-28/2011	Ministry of Environment & Forests Vs. T. Mohana Rao & Ors.	Mr. Raj Panjwani, Sr. Adv. for R-1 to 7 Ms. P. Batra Singh, Adv. for R-9 Mr. Nikhil Nayyar & Ms. Akanksha, Adv. for APPCB For R-10 & 11 Mrs. C.K Sucharita, Adv. For R-13

FOR ADMISSION			
84.	Original Application No. 513/2015 (M.A. No. 1243/2015)	Mohd. Ayoub Vs. NCT of Delhi & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1
FOR HEARING			
85.	Original Application No. 181/2013 (M.A. No. 824/2015)	Omesh Saigal Vs. Govt. of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant Mr. D. Rajeshwar Rao Adv. for R- 1 & 4 Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 & 6 Mr. Rajiv Bansal, & Mr. Kush Sharma Adv. for DDA Ms. Swati S. Malik, Adv. for PWD
86.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Rahul Choudhary, Ms. Pallavi Talware, & Mr. Ritwick Dutta, Adv. for the Applicant. Mr. Ankur Khandelwal, Adv. For R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Mr. A. K. Prasad, Adv. for R-2 & 5 Mr. Vivek Chib and Mr. Asif Ahmed, Adv. for R-3 Mr. Kumar Anurag Singh, Adv. for R-4
87.	Original Application No.111/2014 (M.A.No.322/2014)	Environics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talwar Adv. For the Applicant Mr. Vikas Malhotara and Mr. M.P. Sahay, Adv. for R-1 to 3 Mr. A. K. Prasaad, Adv. for R-2 & 3. Mr. S.S. Shamsbery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Ms. Alpana Poddar & Mr. Raj Kumar, Adv. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Adv. for R-9 Mr. B.V.Niren & A.K.Prasad, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. ALok Kumar, Adv. for union Territory Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Nikhil Nayyar, Adv. for State of Telganga Mr. Devraj Ashok, Adv. for State of Karnataka
88.	Original Application No.113/2014	Amar Singh Vs. Union of India & Ors.	-----Same As Above-----
89.	Original Application No.172/2015 (M.A.No.508/2015 & M.A.No.509/2015)	Manoj Awasthi Vs. State Level Environment Impact Assessment Authority, U.P. & Ors.	Mr. Sumeet Sharma, Adv. for the Applicant Ms. Savitri Pandey, Adv. for R-1 to 3&5 to 7 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhayani, Adv. for R-4 Mr. Arjun Pant, Adv. for R-8 Mr. Rajeev Kumar Dubey, Adv. for R-9
90.	Original Application No. 269/2015	Mohd. Yahya Vs. Mohd. Mohsin	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Aulubezez, Adv. for R-1

			Mr. T. C. Yogi, Adv. for R-2 to 5 & 7 to 9 Ms. Puja Kalra, Adv. for R-11 Mr. Dinesh Jindal, LO for R-12 Mr. Narinder Pal Singh, Adv. with Mr. Dinesh Jindal, LO for GNCTD & DPCC
91.	Original Application No. 408/2015 (M.A. No. 952/2015)	Matloob Vs. MOEF & CC & Ors.	Mr. Tushar Singh, Adv. for Applicant Dr. Abhishek Atney, Mr. Vivek Sharma, Adv. for R-1 Mr. Anil Grover & Mr. Rahul, Adv. for R-2 to 6 Mr. Alok Sangwan, Adv. for R-8
92.	Original Application No. 434/2015	Ojasvi Party Vs. State of Delhi	Swami Omji & Mr. Mukesh Jain, Applicant in person Mr. Birja Mahapatra, Adv. for R-2
93.	Original Application No. 437/2015 (M.A. No. 1022/2015 & M.A. No. 1023/2015)	Vishwa Vijay Singh Vs. U. P. Pollution Control Board & Ors.	Mr. D. K. Pandey, Adv. for Applicant Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2, 4 & 7 Mr. Yashpal Singh, Adv. for R-3 Mr. R. K. Dubey, Adv. for R-8 Mr. Sanjay Upadhyaya, Adv. for R-11 Mr. Alok Kumar, Adv. for R-12 Mr. Sanjeev, Adv. for R-13 Mr. S. L. Gundli & Mr. Rajkumar, adv. for R-14 Mr. A. A. Arora, Adv. for 16 to 18

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